

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/_4643_/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 8th December, 2020.

Sub:- **Casual leave.**

Ref:- No.DJB/3700 (E) dated 05.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 07.12.2020 along with station leave permission from the evening of 05.12.2020 till the morning of 08.12.2020.

Yours faithfully,

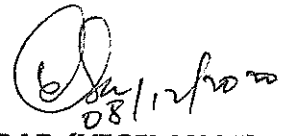
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/_4643_/A, dated 8.12.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

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